COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 86 of 2014 & IA Nos. 156, 163 & 432 of 2015 Appeal No. 233 of 2013 & IA No. 318 of 2013 Appeal No. 102 of 2014

Dated: 9th August, 2017

Appeal No. 86 of 2014 & IA Nos. 156, 163 & 432 of 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 233 of 2013 & IA No. 318 of 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No. 102 of 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 30-08-2017.